



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-168/NCLAT/CHN BEN/2026

Dated: 15th Sept 2026

N O T I C E

- Ref.:** 1. F. No. 012-084/NCLAT/CHN BEN/2026 dated 2nd July 2026
2. F.No. 012-109/NCLAT/CHN BEN/2026 dated 4th Aug 2026
3. F.No. 012-113/NCLAT/CHN BEN/2026 dated 7th Aug 2026
4. F.No. 012-114/NCLAT/CHN BEN/2026 dated 7th Aug 2026
5. F.No. 012-123/NCLAT/CHN BEN/2026 dated 14th Aug 2026
6. F.No. 012-127/NCLAT/CHN BEN/2026 dated 17th Aug 2026
7. F.No. 012-135/NCLAT/CHN BEN/2026 dated 18th Aug 2026
8. F.No. 012-141/NCLAT/CHN BEN/2026 dated 21st Aug 2026
9. F.No. 012-143/NCLAT/CHN BEN/2026 dated: 24th Aug 2026

Please take notice that the next date of hearing in the following matters of Chennai Bench, notified earlier vide references cited, are indicated below.

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents	Next date of Hearing
1.	Contempt Case (AT) No. 5/2023	Venkata Sivakumar V, Erstwhile Liquidator of The Jeypore Sugar Co. Ltd Vs Rajesh Kumar, General Manager-IBBI & 3 Ors.	Mr. V Venkata Sivakumar Party-in-person	Mr. SR Sundar-R1-R3	03/12/2026
2.	Comp App (AT) (CH) No. 23/2025 For Stay IA No. 361/2025	Ranga Raju Kosuri & Anr. Vs Paradise Ventures Pvt Ltd & 10 Ors	Ms. Madhavalatha Lokireddy	Ms. S Kavitha Rani, PCS R1-R4 Ms. Indraganti Madhu Sarma- R6 R7 R10 R11	03/12/2026

3.	Comp App (AT) (CH) No. 40/2025 For Stay IA No. 522/2025 For Exemption IA No. 524/2025 For Additional Docs. IA No. 525/2025	Krishna Reddy Vs Ranga Raju Kosuri & 11 Ors WITH	Mr. CA Venkata Sivakumar		03/12/2026
4.	Comp App (AT) (CH) No. 35/2025 For Stay IA No. 497/2025	Krishna Reddy Vs Ranga Raju Kosuri & 11 Ors	Mr. CA Venkata Sivakumar		03/12/2026
5.	Comp App (AT) (CH) (Ins) No. 377/2025 For Direction IA No. 1651/2025 For Direction IA No. 246/2026	CA V Venkata Sivakumar, Erstwhile Liquidator of The Jeypore Sugar Co. Ltd. Vs S. Hari Karthik Liquidator of The Jeypore Sugar Co. Ltd & 2 Ors	Mr. V Venkata Sivakumar Party-in-person	Mr. J Manivannan R1	03/12/2026
6.	Comp App (AT) (CH) (Ins) No. 56/2022	Joint Lender Forum Vs S. Siva Sundar & 3 Ors	Mr.S Sathiyararayanan	Mr. S Kumaran- R2 R3 Mr. V Venkata Sivakumar- R4	03/12/2026
7.	Comp App (AT) (CH) (Ins) No. 97/2026	V.Venkata Sivakumar Erstwhile Liquidator of The Jeypore Sugar Co. Ltd Vs Rakesh Sharma Chairman& Managing Director, IDBI Bank Ltd & Anr.	Mr. V Venkata Sivakumar		03/12/2026
8.	Comp App (AT) (CH) (Ins) No. 308/2026 For Condone Delay IA No. 872/2026 For Stay IA No. 873/2026 (With Defects)	Gopalakrishna NN & 4 Ors Vs Ashok Kriplani Erst. RP, Dreamz Infra India Limited & Anr.	Mr. Harshal Joshi		03/12/2026
9.	Comp App (AT) (CH) (Ins) No. 418/2023 For Stay IA No. 1272/2023	Prudent ARC Ltd. Vs Regen Powertech Pvt Ltd & 4 Ors. WITH	Mr. VV Sivakumar	Mr.TK Bhaskar- R1, R2 Mr.Pranava Charan R3 Mr.ML Ganesh- R4	04/12/2026

10.	Comp App (AT) (CH) (Ins) No. 442/2023 For Stay IA No. 1365/2023	Prudent ARC Ltd. Vs Regen Powertech Pvt Ltd & 3 Ors. WITH	Mr. VV Sivakumar	Mr.TK Bhaskar- R1, R2 Mr. ML Ganesh- R4	04/12/2026
11.	Comp App (AT) (CH) (Ins) No. 448/2024 For Stay IA No. 1228/2024 To implead IA No. 130, 131 & 132/2025 For Direction IA No. 190 & 191/2026	Prudent ARC Ltd. Vs State Bank of India, SAMB & 2 Ors.	Mr. VV Sivakumar	Mr. ML Ganesh- R1 Mr.TK Bhaskar- R2 Mr. Mayank Mishra R3	04/12/2026
12.	Comp App (AT) (CH) (Ins) No. 284/2025	Noveltech Feeds Pvt Ltd Vs Gold Chick Hatcheries & Foods Pvt Ltd	Mr. NB Sudarshan		04/12/2026
13.	Comp App (AT) (CH) No. 17/2025 For Additional Docs IA No. 227/2025	Shyam Sunder Rathi & Anr. Vs Devi Kumari Rathi & 6 Ors	Mr. Rohan Aloor	Mr. Srikath Rathi R1-R5	04/12/2026
14.	Comp App (AT) (CH) (Ins) No. 140/2025 For Stay IA No. 378/2025	Kerala Financial Corporation Vs K Parameswaran Nair RP of Samson and Sons Builders & Developers Pvt Ltd & Anr	Mr. AC Venugopal	Mr. Akhil Suresh- R1 Mr. Liju V Stephen- R2	04/12/2026
15.	Comp App (AT) (CH) No. 141/2025	Jose Thomas Vs JRT Rock Products Pvt Ltd & 11 Ors.	Mr. P Sanjay	Mr. Jerin Asher Sojan R1-R5 Mr. Sankar P Panicker R6 R9-R12	04/12/2026
16.	Comp App (AT) (CH) (Ins) No. 617/2025 For Exemption IA No. 1716/2025	Neelkamal Apartments Buyers Association- (NABA) Vs Mahalingam Suresh Kumar, RP of Real Value Promoters Pvt Ltd	Mr. GB Sabari Das	Mr.AG Sathyanarayana	04/12/2026
17.	Comp App (AT) (CH) No. 102/2025 For Stay IA No. 1114/2025	Dhanalakshmi Srinivasan Builders & Housing Pvt Ltd Vs Chhapra-Hajipur Expressways Ltd & 10 Ors	Mr. Abhishek Jenasenan	Ms. Geeta Battula R1 Mr.Kaushik Narayanan R2 Ms.S Indumathi R5-R7	04/12/2026

18.	Comp App (AT) (CH) (Ins) No. 149/2025 For Exemption IA No. 400/2025 For Stay IA No. 757/2025 To Implead IA No. 904/2025	P. Santhosh Sharma, Suspended Director of Lokaa Developer Pvt Ltd Vs V Rajalakshmi & 26 Ors	Mr. Kushal Bansal	Mr. Rajkumar Jhabakh R1	04/12/2026
19.	Comp App (AT) (CH) (Ins) No. 219/2025 For Stay IA No. 618/2025	TruPro Insolvency Services LLP, RP of Amar Prakaash Developers Pvt Ltd Vs Aadarsh Surana Suspended Director & 6 Ors	Mr. R Sivaraman	Mr. K Pawan Jhabakh R1	07/12/2026
20.	Comp App (AT) (CH) (Ins) No. 296/2025 For Direction IA No. 866/2025	The Authum Investment & Infrastructure Ltd Vs Ramakrishnan Sadasivan, RP of Connect Wind (India) Pvt Ltd & 2 Ors	Mr. Ashwin Shanbhag	Mr. B Dhanaraj R1 Mr. AG Sathyanarayana R2 Mr. ML Ganesh R3	07/12/2026
21.	Comp App (AT) (CH) (Ins) No. 384/2025	Future Market Networks Ltd Vs Laila Hotels & Resorts Pvt Ltd	Ms. Anusha Peri	Mr. Polkampally Pavan Kumar Rao	07/12/2026
22.	TA (AT) No. 01/2025 (Comp App (AT) (Ins) No. 1847/2025 For Stay IA No. 7187/2025 For Exemption IA No. 7189/2025)	Vijay Pitamber Lulla Liquidator of Bhuvana Infra Projects Pvt Ltd Vs The Income Tax Officer (TDS) Ward-1(1)	Mr. Anuj Tiwari	Mr. P Rajkumar Jhabakh R1	07/12/2026
23.	Comp App (AT) (CH) No. 114/2025	Professor Shamsudin Mohamed Rela Vs Ravindranath GE Medical Associates Pvt Ltd & 3 Ors.	Mr. VN Balakishore	Mr. Arun Karthik Mohan R1 R3 R4	07/12/2026
24.	Comp App (AT) (CH) (Ins) No. 246/2025 For Stay IA No. 696/2025	Ravindra Beleyur Liquidator of Deepak Cables Ltd. Vs Karnataka Power Transmission Corporation Ltd.	Mr. T Ravichandran	Mr. Sumana Naganand	07/12/2026

25.	Comp App (AT) (CH) (Ins) No. 263/2025 For Stay IA No. 748/2025	B Vijayvardhan Vs Dr. KV Srinivas, Liquidator & 2 Ors WITH	Mr. M Maharshi Viswaraj	Mr. KSS Yasaswi R1 Mr. VVSN Raju R3	07/12/2026
26.	Comp App (AT) (CH) (Ins) No. 264/2025 For Stay IA No. 750/2025	Dr. KV Srinivas Insolvency Professional Vs State Bank of India SAMB-II, Hyderabad & Anr	Mr. KSS Yasaswi	Mr. Pranava Charan R1	07/12/2026
27.	Comp App (AT) (CH) (Ins) No. 325/2025 For Exemption IA No. 985/2025	Dayananda Vs State Bank of India & 3 Ors	Mr. TR Sundaram	Mr. K Chandrasekaran R1 R2 Mr. T Ravichandran R3	07/12/2026
28.	Comp App (AT) (CH) (Ins) No. 442/2025	Shanti GD Ispat and Power Pvt Ltd Vs Charudutt Marathe & 4 Ors	Mr. Shreyas Jayasimha	Mr. Amir Bavani R1	08/12/2026
29.	Comp App (AT) (CH) (Ins) No. 474/2025 For Additional Docs IA No. 1345/2025 For Stay IA No. 1344/2025	MS Prabhakar, Promoter and Ex -Managing Director, Kadevi Industries Ltd & Anr Vs G Satyanarayana Murthy (Deceased), Erst.Liquidator, Kadevi Industries Ltd & Anr	Mr. D Narendar Naik	Mr. Bendi Raviteja R2	08/12/2026
30.	Comp App (AT) (CH) (Ins) No. 595/2025	KSA Powerinfra Private Limited	Mr. D Ferdinand		08/12/2026
31.	Comp App (AT) (CH) No. 117/2025	Gracious Coffee Pvt Ltd Vs Registrar of Companies Ernakulam WITH	Mr. Akhil Suresh	Mr. Avinash Krishnan Ravi	08/12/2026
32.	Comp App (AT) (CH) No. 118/2025	Emil Traders Pvt Ltd Vs Registrar of Companies Ernakulam	Mr. Akhil Suresh	Mr. Avinash Krishnan Ravi	08/12/2026
33.	Comp App (AT) (CH) (Ins) No. 393/2025	Srinivasan Associates Pvt Ltd Vs Akshaya Pvt Ltd	Mr. R Bharath Kumar	Mr. Sandeep Kumar Ambalavanan	08/12/2026
34.	Comp App (AT) (CH) (Ins) No. 415/2025 For Exemption IA No. 1191 & 1260/2025	R Venkatakrishnan Liquidator for Infinitas Energy Solutions Pvt Ltd Vs Pawan Urja Services Pvt Ltd WITH	Mr. VV Sivakumar	Mr. KR Arun	08/12/2026

35.	Comp App (AT) (CH) (Ins) No. 431/2025 For Exemption IA No. 1233 & 1235/2025	R Venkatakrishnan Liquidator for Infinitas Energy Solutions Pvt Ltd Vs Kaveri Renewable Energy Pvt Ltd WITH	Mr. VV Sivakumar	Mr. V Chandraprabu	08/12/2026
36.	Comp App (AT) (CH) (Ins) No. 433/2025 For Exemption IA No. 1236 & 1238/2025	R. Venkatakrishnan Liquidator for Infinitas Energy Solutions Pvt Ltd Vs Narasimhan Ramkhumar & 3 Ors	Mr. VV Sivakumar	Mr. KR Arun R1 Mr. Suhrith Parthasarthy R3 R4	08/12/2026
37.	Comp App (AT) (CH) (Ins) No. 31/2025	Poorna Chandra Vs Surabhi Chits Ltd	Mrs. Lakshmi Menon	Mr. Akshay V Jain	08/12/2026
38.	Comp App (AT) (CH) (Ins) No. 257/2025 For Exemption IA No. 727/2025 For Stay IA No. 728/2025 & 745/2026 For Direction IA No. 761/2026 For Additional Docs. IA No. 778/2026	M. Rama Devi Vs National Bank of Agriculture and Rural Development(NABARD) & Anr	Mr. Rohan Aloor	Mr. T Ravichandran R1 Mr. Chakilam Nagarjuna Rao, Party-in-person R2	08/12/2026
39.	Comp App (AT) (CH) (Ins) No. 465/2025 For Stay IA No. 1324/2025	Muthoot Fincorp Ltd Vs Orchid Valley Buyers Association Apartment & Anr	Mr. T Sai Krishnan	Mr. Bijoy P Pulipra R1	09/12/2026
40.	Comp App (AT) (CH) (Ins) No. 494/2025 For Direction IA No. 797/2026	Orchid Valley Apartment Buyers Association Vs Sub Registrar & 4 Ors	Mr. Bijoy P Pulipra	Mr. T Sai Krishnan R5	09/12/2026
41.	Comp App (AT) (CH) (Ins) No. 616/2025	R Venkatakrishnan Liquidator of Infinitas Energy Solutions Pvt Ltd Vs S Rajendran, Liquidator of Shree Ganesh EPC Pvt Ltd & Anr.	Mr. VV Sivakumar	Ms. MS Elamathi R1	09/12/2026

42.	Comp App (AT) (CH) (Ins) No. 14/2026 For Stay IA No. 39/2026	Audit Officer Kerala State Goods and Services Tax Vs Dileep KP, RP, Jupiter Leys Pvt Ltd WITH	Mr. Jerin Asher Sojan	Mr. Prashant Kumar	09/12/2026
43.	Comp App (AT) (CH) (Ins) No. 15/2026 For Stay IA No. 42/2026	State Tax Officer Vs Dileep KP, RP, Jupiter Leys Pvt Ltd	Mr. Jerin Asher Sojan	Mr. Prashant Kumar	09/12/2026
44.	Comp App (AT) (CH) (Ins) No. 121/2026 For Additional Docs. IA No. 381/2026 For Exemption IA No. 831/2026	Trident Infrastructure Vs Pennar Industries Ltd	Mr. Avinash Krishnan Ravi	Mr. Adithya Reddy	09/12/2026
45.	Comp App (AT) (CH) (Ins) No. 88/2025	H Kishen, Erstwhile Promoter & Suspended Managing Director, Fenoplast Ltd. & Anr. Vs G Kalpana, RP of Feno Plast Ltd. & 3 Ors. WITH	Ms. Madhavalatha Lokireddy	Mr. Ravi Rajagopalan R1 Mr. ML Ganesh- R2 Mr.NP Vijaykumar- R3	09/12/2026
46.	Comp App (AT) (CH) (Ins) No. 90/2025 For Exemption IA No. 253/2025 For Stay IA No. 254 & 1552/2025	H Kishen, Erstwhile Promoter & Suspended Managing Director, Fenoplast Ltd. & Anr. Vs G Kalpana, RP of Feno Plast Ltd. & 3 Ors. WITH	Ms. Madhavalatha Lokireddy	Mr. Ravi Rajagopalan R1 Mr. ML Ganesh- R2 Mr.NP Vijaykumar- R3	09/12/2026
47.	Comp App (AT) (CH) (Ins) No. 114/2025 For Stay IA No. 320/2025	H Kishen, Erstwhile Promoter & Suspended Managing Director of Fenoplast Ltd & Anr Vs G. Kalpana, RP of Fenoplast Ltd & Anr	Ms. Madhavalatha Lokireddy	Mr. Ravi Rajagopalan R1 Mr. ML Ganesh R2	09/12/2026
48.	Comp App (AT) (CH) (Ins) No. 214/2025 For Stay IA No. 589/2025	A B Jagadeesan Vs A Arumugam, RP of Hamsini Foundations Pvt Ltd & 2 Ors WITH	Mr.S Sathiyarayanan	Mr. Ramaswamy Meyyappan R2 Mr.P Elayarajkumar R3	09/12/2026

49.	Comp App (AT) (CH) (Ins) No. 328/2025 To dispense with IA No. 996/2025 For Stay IA No. 997/2025	A B Jagadeesan Vs A Arumugam, RP of Hamsini Foundation Pvt Ltd & 2 Ors.	Mr.S Sathiyarayanan	Mr. P Elayarajkumar R3	09/12/2026
50.	Comp App (AT) (CH) (Ins) No. 218/2025	Rajeswari Ramesh Kumar Vs Hevea Furniture and Interiors Pvt Ltd	Mr. TKM Sai Krishnan	Mr. K Bijai Sundar	09/12/2026
51.	Comp App (AT) (CH) (Ins) No. 425/2025 For Exemption IA No. 1209/2025	Sivachaitanya Saikam Vs HDFC Bank Ltd&3 Ors	Mr. R Bharadwajarama Subramaniam	Mr. Ashwin Shanbhag R1 Shivakumar & Suresh R4	10/12/2026
52.	Comp App (AT) (CH) No. 23/2026	Jana Rama Rao & Anr. Vs Elaine Info Solutions Pvt Ltd & 6 Ors.	Mr. Abhishek Jenasenan	Dr. SV Rama Krishna R1-R3, R6 R7	10/12/2026
53.	Comp App (AT) (CH) (Ins) No. 70/2025 For Direction IA No. 224/2025	Umesh Purshottam Jhetwani Vs State Bank of India & Anr. WITH	Mr. Y Suryanarayana	Mr. VVSN Raju- R1	10/12/2026
54.	Comp App (AT) (CH) (Ins) No. 71/2025 For Stay IA No. 225/2025	Umesh Jhetwani Vs Vamsi Kambhammettu, Liquidator of Meena Jewellers Exclusive Pvt Ltd & 5 Ors. WITH	Mr. Y Suryanarayana	Mr. VVSN Raju- R1	10/12/2026
55.	Comp App (AT) (CH) (Ins) No. 74/2025 For Direction IA No. 232/2025	Umesh Jhetwani Vs State Bank of India & 3 Ors. WITH	Mr. Y Suryanarayana	Mr. VVSN Raju- R1	10/12/2026
56.	Comp App (AT) (CH) (Ins) No. 82/2025	State Bank of India Vs Umesh Purshoram Jethwani & Anr	Mr. VVSN Raju	Mr. Y Suryanarayana R1	10/12/2026

57.	Comp App (AT) (CH) (Ins) No. 324/2025 For Additional Docs IA No. 980/2025 For Exemption IA No. 981/2025	Shree Yash Stainless Pvt Ltd Vs Andhra Ferro Alloys Ltd	Mr. Nilesh Udernani	Mr. Vishnu Mohan	10/12/2026
58.	Comp App (AT) (CH) (Ins) No. 584/2025 For Stay IA No. 1654 /2025 To Dispense with IA No. 1656 /2025 For Direction IA No. 1657/2025	S. Vasudevan Suspended Director of Ozone Homes Pvt Ltd Vs IDBI Trusteeship Services Limited & Anr	Mr. Chandramouli Prabhakar	Mr. Ritesh Kumar R1 Mr. Amir Bavani R2	10/12/2026
59.	Comp App (AT) (CH) No. 04/2026 For Stay IA No. 108/2026	Whispering Kera Ecological Homestay Pvt Ltd. & Anr. Vs Isabelle Fabienne Perret-Gentil & Anr.	Mr. Bijoy P Pulipra	Mr. Sanjay Vashishtha R1	10/12/2026
60.	Comp App (AT) (CH) (Ins) No. 59/2026 For Exemption IA No. 270 & 272/2026	Mahendra Kumar Singhi Vs RP, Singhi Buildtech Pvt Ltd	Ms. Sanjana Rao	Mr. Adith Jahgirdar	10/12/2026
61.	Comp App (AT) (CH) (Ins) No. 98/2026 For Direction IA No. 291/2026 For Stay IA No. 292/2026	D Aparna Vs Canara Bank & 2 Ors.	Mr. Y Suryanarayana	Mr. ML Ganesh R1 Mr. Krishnamohan Gollamudi R2	10/12/2026
62.	Comp App (AT) (CH) (Ins) No. 11/2025 For Stay IA No.950& 1009/2025	K. Parthiban Rasu Suspended Director of Star Trace Pvt Ltd Vs R Venkatakrishana, RP & Anr	Mr. Sudarshana Sundar	Mr. Ashwin Shanbhag R1 Mr. Thriyambak J Kannan R2	10/12/2026

63.	Comp App (AT) (CH) (Ins) No. 66/2025 For Stay IA No. 218/2025 For Exemption IA No. 394/2025	Raksha Krishna Murthy Udupa Suspended Director of Avishkar Innovative Pvt Ltd Vs Canara Bank & Anr	Mr. Atul Madhavan	Mr. ML Ganesh-R1 Mr. Ravindra Beleyur, RP/R2	11/12/2026
64.	Comp App (AT) (CH) No. 71/2025	Shobhana Prabhakar Mahajan (Deceased, through her Legal Rep, Prabhakar Yashavant Mahajan) & Anr. Vs Chettinad Cement Corporation Pvt Ltd & 4 Ors.	Mr. Prabhakar Yashavant Mahajan Party-in-person	Mr. AR Ramanathan R1 R2	11/12/2026
65.	Comp App (AT) (CH) (Ins) No. 241/2025 For Stay IA No. 679/2025	Sikakollu Chandra Mohan, Ex-Director of Bheema Cements Ltd & 2 Ors. Vs Resolution Applicant of Bheema Cements Ltd. & Anr	Mr. V Ravi Kumar	Mr. VV Sivakumar R2	11/12/2026
66.	Comp App (AT) (CH) (Ins) No. 409/2025	Canara Bank Vs Prateek Apparels Pvt Ltd	Mr. ML Ganesh	Mr. R Sivaraman	11/12/2026
67.	Comp App (AT) (CH) (Ins) No. 438/2025 For Stay IA No. 1249/2025	Josyula Ramu Ex-Director of Bheema Cements Ltd Vs Resolution Applicant of Bheema Cements Ltd Consortium of Fortuna Engi Teck and Structural (India) Pvt Ltd & 5 Ors.	Mr. Ramesh Kumar Chopra		11/12/2026
68.	Comp App (AT) (CH) (Ins) No. 450/2025	Recap Ventures Pvt Ltd Vs ITI Limited	Ms. A Vidya	Mr. Ricab Chand	11/12/2026
69.	Comp App (AT) (CH) (Ins) No. 476/2025	Aarti Drugs Limited Vs Pegasus Farmaco (India) Pvt Ltd	Mr. KS Shankar Chakrapani	Ms. Shireen Sethna Baria	11/12/2026
70.	Comp App (AT) (CH) (Ins) No. 576/2025	The Office of Asst. Commissioner of Income Tax Vs Sripatham Venkatasubramaniam Ramkumar, RP & Anr	Mr. P Rajkumar Jhabakh	Mr. Pradeep Joy R1	11/12/2026

71.	Comp App (AT) (CH) (Ins) No. 55/2026 For Stay IA No. 138/2026 For Exemption IA No. 139 & 140/2026	KG Ajayachandran Nair, Suspended Director of Alka Ventures Pvt Ltd Vs Jacob PP & 30 Ors	Ms. Ramya Subramaniam	Mr. A Akhil Suresh R1-R30 Mr. A Kevin Thomas R31	11/12/2026
72.	Comp App (AT) (CH) (Ins) No. 74/2026 For Stay IA No. 210/2026	State Bank of India Vs Manoj Kumar Koyalkar Bankruptcy Trustee of Shri Ghanshyam Surajbali Kurmi&2 Ors	Mr. Pranava Charan		11/12/2026

By order of Hon'ble Member (Judicial)

Chennai Bench

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